

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 06
CP No. 51/241-242/ND/2018
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Sh. Dharam Chand Jain & Anr.

...Petitioners

Versus

Arihant Landmart Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Anubha Singh, Adv.
For the Respondent : Jeetam Kumar Saini, Adv.

ORDER

Heard Ms. Anubha Singh, Adv. appearing on behalf of the Petitioner. Mr. Jeetam Kumar Saini, Adv. appearing on behalf of the Respondents. List the matter before the regular bench for arguments on 30.05.2024.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 25, 2024